Summit which was held on 4 November, 2019 in Bangkok, India stated that the current structure of RCEP did not fully reflect the RCEP Guiding Principles or address the outstanding issues and concerns of India, in the light of which India did not join consensus. The Government also held regular stakeholder consultations and had taken the inputs received during these consultations into consideration while formulating its position in the RCEP negotiations. Moreover, RCEP had provisions on trade remedies while India sought an automatic trigger safeguard mechanism (ATSM) for tackling import surges.

Opening of domestic trade market for foreign players

2131. SHRI RIPUN BORA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has opened the domestic trade market of goods, services and investments to foreign players during the period from 2014 to 2019;

(b) if so, the new openings made during this period therefor; and

(c) the detail of concessions and other benefits given to the MNCs and present status of projects and investments thereof?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): (a) and (b) Government has put in place a liberal and transparent policy for Foreign Direct Investment (FDI), wherein most of the sectors are open to FDI under the automatic route. The Government reviews the FDI policy on an ongoing basis and makes changes from time to time, to ensure that India remains an attractive & investor friendly destination. It has been the continuous endeavour of the Government of India to put in place an enabling and investor friendly FDI policy. The intent is to make the FDI policy more investor friendly and remove the policy bottlenecks that have been hindering investment inflows into the country. The Government has undertaken a number of FDI policy reforms in different areas of economy since 2014. Reforms have been carried out across sectors such as Defence, Insurance, Pension, Other Financial Services, Asset reconstruction Companies, Broadcasting, Pharmaceuticals, Single Brand Retail Trading, Construction & Development, Civil Aviation, Power Exchanges, e-commerce activities, Coal Mining, Contract Manufacturing, Digital Media and others.

(c) Details of concessions and other benefits given to the MNCs and present status of projects and investments are not centrally compiled.